

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 15th June, 2017

No. HCM/A-49/92-A&E IV(Pt. 2)/ This is to notify that the applications of the following applicants who have applied for the post of Stenographer Grade – II in response to this Registry's Advertisement No. HCM/A-49/92-A&E IV(Pt.2)/60850-852 dated 8th May, 2017 are rejected on the ground of receiving late after due date i.e. 23rd May, 2017.

Sl. No.	Name of the Candidate	Received on by post	Invoice/Receipt No.
1.	Prashant Kumar from Bihar	5th June, 2017	EF288953061IN
2.	Harsh Gupta of from Bihar	5th June, 2017	EF288953089IN
3.	Amarnath Kumar from Bihar	5th June, 2017	EF294157265IN
4.	T Lhingneichin Haokip of Pallel	24th May, '17	ED262411545IN
5.	Brij Kishore Narayan of West Bengal	24th May, '17	EW145584021IN
6.	Kimboi Leivon Kom of CCP	24th May, '17	ST-II-066

Sd/-

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Dated, the 15th June, 2017.

No. HCM/A-49/92-A&E IV(Pt. 2)/63163-FC
Copy to :

1. The Registrar Vigilance, High Court of Manipur.
2. The Joint Registrar (Judl.&Bench)/CPC, High Court of Manipur.
- *with a request to upload the above notification in the official website*
3. The Joint Registrar (Admn.), High Court of Manipur.
4. The Deputy Registrar (Judl.)/(Accounts/Planning)/(Admn.), High Court of Manipur.
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. The Assistant Registrars-I/II/III, High Court of Manipur.
7. The Librarian-cum-Research Officer, High Court of Manipur.
8. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
10. The Superintendent (Estt. I)/(F&A), High Court of Manipur.
11. The P.A. to Registrar (Admn. PM&P), High Court of Manipur.
12. Concerned/Guard file/Order Book.

A. Guneshwar Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR